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ITEM NO.36

REGISTRAR COURT.1

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).39980/2012

JUSTICE G.K. MATHUR (RETD.)

Petitioner(s)

VERSUS

COMMISSIONER OF INCOME TAX, MEERUT & ANR
(With prayer for interim relief)

Respondent(s)

Date: 13/08/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Pradeep Kumar Mathur, Adv.
Ms. Laxmi Arvind,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

It appears that the standing counsel for both the respondents has been duly served through dasti (F/A) but none appeared.
No further steps required.
The matter be processed for listing before the Hon’ble Court, as per rules.

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(M.A. SAYEED)

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REGISTRAR

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